

**THE HIGH COURT OF MANIPUR,
IMPHAL
CONT. CAS(C) No.153 of 2022**

**IKAIKHUMNABAGI MASAK OIRABA
JUSTICE MV MURALIDARAN GI COURT TA**

Mutum Kumarjit Singh ...Petitioner/s
- Versus -
Rajesh Kumar amasung atoppa amaga ...Respondent/s

Order pikhiba tarikh: 23.09.2022.

[1] Wakatliba meeoisigi maikeida lepliba learned Senior Counsel Mr. N. Jotendrona thamlakpa warol tare amasung che-chang khudingmak munna yengle.

[2] W.P. (C) No.486/2021 hairiba case asida wayelshang asina tarik 26.08.2022 makhagi wayel asi pikhi: “35. Aroibada, i) writ petition asi ayaba pire. ii) Case mayoknariba ahanba respondentna tarik 09.11.2017da soi touduna thadorakpa singnariba officeki cherol amadi tarik 19.06.2018 ta case mayoknariba anisuba respondentna thokkhiba singnariba cherol amasung Under Secretary, Finance/PIC na tarik 19.10.2018 ta thokkhiba notice ka loinana anisuba respondentna tarik 27.11.2019 da wakatliba meeo asi ga mari leinana ekhiba singnariba chithi loinamak kakthatle. iii) Achangba sel gi matangda order taararoi.”

[3] Learned senior Advocate Mr. N. Jotendrona pukhatlakkhiba wafamdi mahakna tarik 19.06.2018 ta thokkhiba officeki cherol adubu singnaduna WP(C) No. 486/2021 case adu thajakhi amasung tarik 26.08.2022 da pikhiba wahelshang asigi order aduna hairiba officeki cherol adu bu chatnahankhide. Adubu wayelshang asina WP(C) No. 486/2021 da pikhiba order adubu Respondent na indana wakatliba meeo asi fam kahandre amasung maram asina houjikki order adubu indabagi mayokta wakat asi thajabani. Maram asina respondentsingda wayelshang asina notice thabinaba haijarakhibani.

[4] Wayelshang asida thamlakkhiba warolsing taraba amasung pukhatlakkhiba aeba che-changsing yenglaba matungda masimadi mayek sengle madudi WP(C) No. 486/2021 tharakpa da wakatliba meeo asina singnariba tarik 19.06.2018, 19.10.2018 amasung 27.11.2018 singda thokkhiba officeki cherolsingdu kakhattuna chatnahandanaba haiba khaktani amasung atei haijarakpa wafam yaode.

[5] Hairiba petitioner adugi wakat adu wayelshang asina ayaba pibaga loinana officeki thokkhiba cherolsing adubu kakthatlaga chatnahankhide amasung atei makha taba wayeldi pikhide.

[6] Mathakta pankhriba tarik 26.08.2022 da pikhiba wayelshang asigi wayel adu yengluragadi wakatliba meei adu fam kahanbidre haibadudi tonganba case tounaba machak amani amasung madugumba pendaba adugi oinadi tonganba mari leinaba case thajagadabani, adubu madu toubagi mahutta wayelshanggi wayel indabagi thabak loukhatpiyu haiduna tharakliba houjikki wakat asi lousinfam thokte. Amasung respondent oiribasingna order adubu indabagi maram leite.

[7] Karigumba respondent singna wayelshang asina pikhiba order adubu indaba tarabadi, wayel indabagi wafam adu khannaba thabak paikhatpa yai adubu case asigi oinadi, wayelshang asina singnarakkhiba officeki cherol adu kakthatpa nattana respondent singna tougadaba singgi matangda atei order takhide.

[8] Mathakta pankhriba fibam asida, tarik 26.08.2022 da WP(C) No. 486/2021 ga mari leinana pikhiba order adubu indabagi matangda thabak amata loukhatpagi maram leite.

[9] Wayel indre haiduna tharakliba wakat asi kakthatpa maram chai. Aroibada, a) Wayel indabagi matangda tharakpa wakat asi kakthatle. b) wakatliba meei asina mahakpu fam kahanbidre haibagi pendaba leiragadi ain gi matung inna mari leinaba mafamda chatlaga wakatchanabagi ayaba adu oina pire.